

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 02  
CP No. (IB)- 13/9/JPR/2020  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Varaha Infra Ltd.**

**... Operational Creditor**

**Versus**

**Lakecity Infrastructure Pvt. Ltd.**

**... Corporate Debtor**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 13.08.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

July 12, 2024